

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


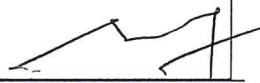
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PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 301/10/HDB/2018
NAME OF THE COMPANY	Sri Yadadri Lifesciences Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Anil	Advocate	9652151415	
A-S SATHISH kumar for Petitioner	PCS	97909 24378	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Anil	Advocate	9652151415	

PCS for Corporate Applicant is present. Counsel for Financial Creditor is also present. .

Again Counsel for Financial Creditor requested time for filing reply/objections.

PCS for Corporate Applicant filed memo.

Counsel for Financial Creditor is further directed to give copy of reply/counter a day before hearing date on the PCS for Corporate Applicant. List it finally on 09.08.2018.


Member (J)

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